

GOVERNMENT OF INDIA
MINISTRY OF COAL
RAJYA SABHA
UNSTARRED QUESTION NO. 1147
ANSWERED ON 13.02.2023

Reclamation of land from exhausted mines

1147. Smt. Jebi Mather Hisham:

Will the Minister of Coal be pleased to state that:

- (a) how much land has been reclaimed from the exhausted mines, the State-wise data thereof over the last five years;
- (b) the data on spending for the reclamation of the mined land, the State-wise details thereof over the last five years; and
- (c) whether Government has given special focus to ensure that the reclamation project would produce environmentally sound and stable conditions, the details thereof?

ANSWER

**MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES
(SHRI PRALHAD JOSHI)**

(a) & (b): Details of land reclaimed in exhausted mines of Coal India Limited and The Singareni Collieries Company Limited (SCCL) over the last five years, along with its expenditure, state-wise, are as under:

Sl. No.	State	Coal Company/ Subsidiary	Land reclaimed (in Ha)	Amount (in Cr. Rs.)
1	Odisha	CIL/MCL	0.40	0.71
2	Jharkhand	CIL/CCL	11.39	20.18
3	Maharashtra	CIL/WCL	0.20	0.0015
4	Madhya Pradesh	CIL/WCL	1.00	0.0037
5	Assam	CIL/NEC	4.14	0.048
6	Telangana	SCCL	1087.96	328.72

(c): Ministry of Coal has issued detailed guidelines on 29.05.2020 and 28.10.2022 for Mine Closure ensuring proper reclamation with special focus on safety and sustainable development. Accordingly, Mine Closure Plan, which is also a part of Mining Plan, is prepared and implemented by coal companies.
